

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2379(CHE)/2023

PETITION NUMBER : CP(IB)/1424(CHE)/2022

**NAME OF THE APPLICANT : Renuka Devi Rangaswamy, (RP)
M/s.Regen Infrastructure and Service
Pvt Ltd**

NAME OF THE RESPONDENT(S) : TANGEDCO

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 201**

ORDER

Ld. Counsel Md. Umar for the Applicant. Ld. Counsel Mr.S.T.Raja for TANGEDCO for the Respondent.

Interim order dated 22.12.2023 is extended till the next date of hearing.

List the Application on **03.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**